

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
STARRED QUESTION NO. 206
TO BE ANSWERED ON THE 10TH DECEMBER, 2024

ACHIEVEMENTS UNDER 100 DAYS PROGRAMME

*206. SHRI KHAGEN MURMU:
SHRI TAPIR GAO:

Will the Minister of AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the significant achievements of the Ministry under the 100 days programme of the Government;
- (b) whether there has been any introduction of new variety of seeds which are climate friendly and high yielding; and
- (c) the number of new farmers added under PM-KISAN scheme, State-wise including Tripura?

ANSWER

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI SHIVRAJ SINGH CHOUHAN)

(a) to (c): A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA
STARRED QUESTION NO. 206 REGARDING “ACHIEVEMENTS UNDER 100
DAYS PROGRAMME” FOR REPLY ON 10TH DECEMBER, 2024.**

(a): Significant achievements of Ministry of Agriculture & Farmers Welfare under the 100 days programme of the Government is at Annexure I.

(b): Yes sir, during the 100 Days programme, 109 new seed varieties have been dedicated to the nation, with special features, including climate resilience and high yielding.

(c): New farmers added under PM KISAN, including Tripura is at Annexure –II.

Achievements of 100 Days Program

1. Digital Agriculture Mission was approved by the Union Cabinet on 2nd September, 2024 with a budget of Rs 2,817 crore. Digital Public Infrastructure is being coordinated with the States to create a comprehensive geospatial system for collecting information on crops, weather, water etc.
2. Krishi Sakhi Training and Certification as “Agriculture Para Extension Worker” was undertaken to enhance the skills of rural women. Ministry of Agriculture and Farmers’ Welfare and the Ministry of Rural Development signed a MoU to train and certify Krishi Sakhis as para extension workers for agriculture. 70,002 Krishi Sakhis have completed the training.
3. AgriSURE – Agri Fund for Start Ups & Rural Enterprises was launched as a SEBI Registered Category II Alternative Investment Fund of Rs 750 crore, to provide capital to early-stage agriculture Start-ups in the form of equity and debt.
4. Progressive expansion of Agriculture Infrastructure Fund (AIF) was approved by the Cabinet to facilitate convergence with PM KUSUM; inclusion of integrated secondary processing activities as eligible activities; viable farming assets (like polyhouses, mushroom cultivation, hydroponics, aeroponics, vertical farming etc) eligible for individual borrowers & credit guarantee for FPOs covered under NABSanrakshan.
5. National Pest Surveillance System (NPSS) was launched to harness cutting edge technologies for pest surveillance, identification and management in agricultural crops.
6. Clean Plant Program was approved by the Cabinet as a Central Sector Project with budget of Rs 1,767 crore to provide certified, disease-free planting material to fruit farmers through the setting up of 9 Clean Plant Centres.
7. Krishi Nivesh Portal was launched to provide detailed information on various investment opportunities in agriculture and allied sector.
8. Krishi Decision Support System was launched to support informed decision making by various agriculture stakeholders. It is a digital geo-spatial platform hosting numerous data bases from satellites, weather stations, smart phones etc and supporting analytics using open-source tools.
9. 7,757 Farmer Producer Organisations (FPOs) were onboarded on Open Network for Digital Commerce (ONDC) to enable them for e commerce.
10. FPOs were facilitated with various input licenses and statutory certifications needed for business. By the end of 100 days program, Seed license was issued to 4191 FPOs, Fertilizer license to 3770 FPOs, Pesticide license to 3220 FPOs, APMC licences to 1997 FPOs, FSSAI registration of 4367 FPOs and GSTN to 6023 FPOs.

11. Government has also made need based interventions, including 100 days programme so that farmers' income may be enhanced. Some of the recent changes in Agriculture Trade Policy are as under:

Onions

- The recent decision to remove the Minimum Export Price altogether is expected to free exports, as is the move to cut the export duty from 40% to 20%

Basmati Rice

- The welcome decision of doing away with the \$950 per metric tonne Minimum Export Price of Basmati Rice will now enable the rice farmers to recover the foreign market for their premier produce

Edible Oils – Palm, Soya and Sunflower

- The recent historic decision to increase the effective import duty on crude oil (Palm, Soya and Sunflower) from 5.5% to 27.5%, and on refined oil from 13.75% to 35.75% have been in farmers favour.

New Farmers added in PM-KISAN during Government's 100 days Programme

Sl. No.	State Name	No. of Farmers
1	ANDAMAN AND NICOBAR ISLANDS	339
2	ANDHRA PRADESH	51,975
3	ARUNACHAL PRADESH	607
4	ASSAM	1,64,952
5	BIHAR	25,099
6	CHHATTISGARH	74,071
7	CHANDIGARH	1
8	DELHI	111
9	GOA	110
10	GUJARAT	1,30,772
11	HARYANA	21,996
12	HIMACHAL PRADESH	22,838
13	JAMMU AND KASHMIR	10,028
14	JHARKHAND	1,07,038
15	KARNATAKA	31,037
16	KERALA	60,473
17	LADAKH	94
18	LAKSHADWEEP	323
19	MADHYA PRADESH	88,036
20	MAHARASHTRA	38,805
21	MANIPUR	425
22	MEGHALAYA	22,753
23	MIZORAM	13,434
24	NAGALAND	3,831
25	ODISHA	1,19,092
26	PUDUCHERRY	22
27	PUNJAB	18,254
28	RAJASTHAN	4,50,620
29	SIKKIM	5,588
30	TAMIL NADU	20,816
31	TELANGANA	3,589
32	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	59
33	TRIPURA	8,110
34	UTTAR PRADESH	12,14,915
35	UTTARAKHAND	24,165
36	WEST BENGAL	30,870
	Total	27,65,248